

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.1

Customs Appeal No. 312 of 2010

(Arising out of Order-in-Original No.KOL/CUS/AIRPORT/ADMN/17/2010 Dated 29.06.2010 passed by Commissioner of Customs (Admn. & Airport), Kolkata)

M/s. Loknath Shipping & Clearing Agency

(2, N. C. Dutta Sarani (Clive Ghat Street)
3rd Floor, Room No. 2, Kolkata-700001)

...Appellant

VERSUS

Commissioner of Customs (Admn. & Airport), Kolkata

.....Respondent

(Customs House, 15/1, Strand Road, Kolkata-700001)

APPEARANCE

NONE for the Appellant (s)

Shri Sourav Chakraborty, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)**

FINAL ORDER NO. 75548/2023

DATE OF HEARING : 1 June 2023

DATE OF DECISION : 1 June 2023

Per : Bench

On matter being called, neither anybody appeared on behalf of the Appellants nor is there any adjournment request in spite of notice having been sent to them well in advance. It is appearing that the Appellant is not interested in pursuing their Appeals before the Tribunal.

2. In these circumstances, the Appeal is dismissed for non-prosecution.

(Dictated and pronounced in the open Court.)

Sd/-

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

Sd/-

**(K. ANPAZHAKAN)
MEMBER (TECHNICAL)**